**Annexure-2**

Name of the corporate debtor: Shree Ganesh Jewellery House (I) Limited | **Date of commencement of liquidation: 14.09.2018** | **List of stakeholders as on: 14.10.2018**

List of unsecured financial creditors (Amount in ₹)

Sl. No	Name of Creditor	Details of claim received						Details of claim admitted							Remarks, if any
		Date of Receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted	Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	
1	Abhishek Stock Broking Services Pvt. Ltd.	12-10-2018	3507519	3507519	Unsecured Loan	0	NA	NA	NA	0.0064	0	0	0	0	
2	Ayush Fiscal Pvt. Ltd.	12-10-2018	10357428	10357428	Unsecured Loan	0	NA	NA	NA	0.0190	0	0	0	0	
3	Multiplus Resources Limited	12-10-2018	6373802	6373802	Unsecured Loan	0	NA	NA	NA	0.0117	0	0	0	0	
4	Narayan Finvest Pvt Ltd	12-10-2018	11582876	11582876	Unsecured Loan	0	NA	NA	NA	0.0212	0	0	0	0	
5	Union Bank of India	23-05-2019	4231994499	4231994499	Unsecured Loan	0	NA	Security details: Unsecured Financial Creditor Security details: Corporation Bank A. Primary: 1. Hypothecation charge on entire stocks and other receivables and other current assets of the company both present & future on pari passu basis with other financial banks under consortium (excluding the bills discounted at respective banks) 2. Hypothecation of receivables discounted (exclusive for respective banks) 3. Extension of First charge by way of Hypothecation of entire inventory cum book debts/current assets along with other lenders. B. Guarantors: 1. Mr. Nilesh Parekh 2. Mr. Umesh Parekh 3. Easy Fit Jewellery Limited 4. Alex Green Energy Pvt. Ltd. C. Collateral: 1. Second pari passu charge on fixed assets (both present & future) of the company with other financing banks under consortium. 2. Exclusive charge on EMG of land and building situated at premises No. 12/1/14, Mondal Para Lane, P.S., Baranagar, Kolkata-700090 3. Exclusive charge on EMG of land situated at Mouza Domjur, J.L. No. 33, under C.S. Khatian No. 369, 370 & 1464, RS Khatian No. 273, 658, 1847, 2076, 2539 and 5139 in P.S. Domjur, Howrah Dist. owned by the Company. 4. Exclusive charge on EMG of land admeasuring 61.3 cottah situated at Village Sashitala, P.O. Domjur, Under Domjur Gram panchayat, Dist. Howrah. 5. Exclusive charge on EMG of single storeyed commercial building at 55/A, Free School Street, Kolkata - 700016. 6. Exclusive Charge on EMG of immovable property situated at 125, 1st Floor, Vardhan Market, 25A, Camac Street, Kolkata- 700017, admeasuring 231.sq.ft. 7. Exclusive Charge on EMG of Immovable property (land) admeasuring 61.3 cottah situated at Village Sashithala, P.O. Domjur. 8. Exclusive Charge of immovable property situated at Flat No. 2B, Park Center, 24, Park Street, Kolkata - 700016 9. Exclusive Charge on EMG of land admeasuring 61.3 cottah situated at Village Sashithala, P.O. Domjur Gram Panchayat, Dist. Howrah. 10. Exclusive Charge on EMG of immovable property situated at No. 9, Ram Narayan Bhattacharjee Lane, Kolkata- 700006 11. Exclusive Charge on EMG of leasehold properties (office premises) admeasuring 1422 sq.ft. situated at 413, 4th Floor, Vardhan Market, 25A, Camac Street, Kolkata- 700017. 12. Exclusive Pledge of FDs of the bank (25% of FB & NFB Limits) in line with lead bank terms.	NA	7.7630	0	0	0	0	

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